

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 18TH MARCH, 2011

No. 8\ A: The services of Sri Uday Narayan Mishra, Additional District & Sessions Judge, presently posted as Additional L.R., Department of Law (Judicial), Jharkhand, Ranchi are recalled from the State Government and on his repatriation to the parent department Sri Mishra is transferred and posted as Additional Judicial Commissioner, Khunti with immediate effect vice Sri Nitya Nand Singh, since transferred.

By order of the Court

Sd/- H.C. Mishra
Registrar General

Memo. No. _____ /Apptt. Dated Ranchi the _____

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- H.C. Mishra

Registrar General

Memo. No. 4895-4102 /Apptt. Dated Ranchi the 18.03.2011

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / Secretary Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ Registrar (Vigilance), Registrar (Administration), Registrar (Establishment), Jharkhand High Court, Ranchi/ Judicial Commissioner, Ranchi and Sri Uday Narayan Mishra, Additional L.R., Department of Law (Judicial), Jharkhand, Ranchi for information and needful.


18/3/11
Registrar General.